

1	2	3	4
16.	Setting up of Cement Manufacturing Unit (200 TPD) at Sorutari Village, Byrnihat Industrial Area, Sonapur Circle Distt. Kamrup, Assam by M/s. Vinayak Cements (EC No. J-11011/729/2008-IA II (I) dated 08.10.2009)	Assam	19.08.2014
17.	Expansion of Cement Plant (from 50 TPD to 350 TPD of ordinary Portland and Portland Pozzolona Cement) at Dag No-76, Bennibari Industrial Estate, village Bennibari, Mouza, Howly, District Baksa in Assam by M/s. Kailashpati Cement Private Ltd. (EC No. J-11011/24/2010-IA-II (I) Dated 03.04.2012)	Assam	24.09.2014
18.	Setting up of Cement Plant (200 TPD) at Modertoli Village, Doboka Revenue Circle, Hojai Sub-Division, Nagoan District, Assam by M/s. Mahabali Cement Ltd. (EC No. J-11011/162/2008-IA-II(I) Dated 07.07.2009)	Assam	22.09.2014
19.	Setting Cement Plant (Clinker, 200 TPD; Cement, 240 TPD) at Bhoigiram Gaon, P.O. Doboka, District Nagoan, Assam by M/s. Dragon Cement Industries Pvt. Ltd. (EC No.	Assam	22.09.2014

Poaching of animals

†839. SHRI NARENDRA BUDANIA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the problem of poaching of animals is still rampant in the forests of the country;

(b) whether officers and employees of the forest department are ready to deal with the poachers;

(c) the number of cases of poaching which have come to light in the country during the last two years; and

(d) the number of persons arrested and punished for poaching during the above period?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (d) The State/ UT Governments take measures for control of poaching like use of information technology for improved surveillance (e-EYE system), photo ID database, deployment of local work force for protection to complement efforts of the field staff, eliciting peoples participation, etc. Forest protection staff are also provided fire arms by the State Governments for dealing with forest criminals including poachers. However, inspite of these and other efforts, like establishment of Rhino Task Force and burning of wildlife articles involved in wild life offences, in public, in order to send a strong message against poaching, some cases of poaching in the forests of the country have been reported.

The management of wildlife is primarily the responsibility of the respective State/ UT Governments. The details regarding poaching of wildlife, arrest and prosecution under the Wild Life (Protection) Act, 1972 are not collated at the level of this Ministry. However, number of offence cases reported to the Wildlife Crime Control Bureau, by the State agencies during last two years are as given below:

Year	2013	2014
No. of offence cases reported	2292	1152

Improvement of Bird Sanctuaries and Zoological Parks

840. DR. V. MAITREYAN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government envisages to improve wildlife, bird sanctuaries and zoological parks in the country to protect endangered animals and birds;

(b) the details of funds allocated and disbursed during the last five years, year-wise;

(c) the details of progress made under Project Elephant and Save Tiger Projects during the last five years; and

(d) the steps taken by Government to develop bird sanctuaries in Tamil Nadu and to develop Salim Ali Centre for Ornithology and Natural History (SACON)?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) The Ministry is implementing various Centrally Sponsored Schemes and Central Scheme